

**Schemes for handicapped, widow, orphan children, etc.**

2762. SHRI DWIJENDRA NATH SHARMAH: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of schemes and programmes formulated for the handicapped, widow, orphan children, terrorist and riot-affected children and women by Government; and

(b) the basic facilities being provided to these categories by Government?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI SATYABRATA MOOKHERJEE): (a) and (b) The details of schemes and programmes formulated and the basic facilities provided thereunder for the handicapped, widows, orphaned children, terrorist and riot-affected children and women are annexed as Statement.

**Statement**

The details of schemes and programmes formulated and the basic facilities provided thereunder for the handicapped, widows, orphaned children, terrorist and riot-affected children and women

**1. Schemes for Disabled Implemented through Ministry of Social Justice & Empowerment**

- a. *Scheme to promote Voluntary Action for Persons with Disabilities:* It facilitates delivery of various rehabilitation services to persons with disabilities by public institutions and voluntary organizations by affording financial assistance and technical and administrative support under the scheme to promote voluntary action to enlarge the scope of vocational and professional opportunities, income generation and gainful occupations and promotes formal as well as non-formal employment and placement opportunities.
- b. *Composite Regional Centres for Persons with Disabilities (CRCs) and Regional Rehabilitation Centres (RRCs) for Persons with Spinal Injuries:* CRCs and RRCs provide services for the rehabilitation of the handicapped including children.

- c. *Assistance to Disabled Persons for purchase/fitting of Aids and Appliances (ADIP)*: The objective of the Scheme is to assist the needy disabled persons in procuring durable, sophisticated and scientifically manufactured, standard aids and appliances that can promote their physical, social and psychological rehabilitation by reducing the effects of disabilities and enhancing their economic potential.
2. **Schemes for widows implemented through Department of Women and Child Development (Ministry of Human Resource Development) and Ministry of Social Justice & Empowerment**
  - a. *Swadhar*: Widows deserted by their families and relatives are benefited under this scheme.
  - b. *General Grant in Aid Programme for financial assistance*: Under this scheme also widows are rehabilitated.
3. **Schemes for orphaned children implemented through Ministry of Social Justice & Empowerment**

*Scheme of Assistance to Homes (Shishu Greh) for children to promote in-Country Adoption*: Under the scheme, adoption of children is promoted.
4. **Schemes for terrorist and riot-affected children and women implemented through Ministry of Home Affairs**

*Reimbursement of Security Related Expenditure*: An amount of Rs. 1.00 lakh is reimbursed to concerned North Eastern State Governments where a civilian is killed in militancy related violence and payment is made to the next of kin of the victim by the concerned State Government.

**Special component scheme for SCs/STs**

†2763. DR. ABRAR AHMED : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the number of families included in the special component scheme for persons belonging to the Scheduled Castes/Scheduled Tribes during the current year, State-wise;

---

†Original notice of the question was received in Hindi.